

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Mrs. Meena Satheesh  
Ld. Registrar

Date: 27-04-2018  
Time: 12 Noon

**Court – 1**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.188 of 2017 (SZ)	C.H.Balamohan Pudhucherry <b>Vs</b> The Union of India Rep.,by its Secretary to the Government, Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. Yogeshwaran.A <b>Counsel for Applicant</b>  M/s. K.R. Harin for R2,R3 & R5 M/s. G.Dhamodaran for R6 M/s. S.Padma for R7	R1,R4 Called Absent  For Reply of R2,R3, R5 to R7
2	Application No. 252 of 2017 (SZ)	Udaya Suvara, Karnataka and another <b>Vs</b> The Deputy Commissioner / Chairman Udupi District Sand Monitoring Committee, Udupi and others	M/s. Ranjan Shetty <b>Counsel for Applicant</b> M/s. Devraj Ashok for R1 to R4 M/s. V.V.Siva Kumar for R6 M/s. B.Thilak Narayanan for R7	MoA of R5 R8 Absent For Reply of R1 to R4,R6,R7
3	Application No.256 of 2017 (SZ)	Central Pollution Control Board Through Shri S.Suresh Regional Director, Regional Directorate (South) Bengaluru <b>Vs</b> M/s.Shree Halasiddanath SSK Ltd., Rep.,by General Manager, Belgaum – Dist, Karnataka and 19 others	M/s. D.S.Ekambaram <b>Counsel for Applicant</b> M/s. K.Mohan for R1 M/s. M.R.Gokul Krishnan for R2 M/s. Devraj Ashok for R3 M/s.Arjun Suresh for R4 M/s. H.Yasmeen Ali for R5,R11,R14 & R16 M/s. Gunasekaran for R7 M/s. King & Patridge for R9 M/s. T.Sai Krishnan for R10 & R13 M/s. Rema Smrithi for R18 M/s.E.K.Kumaresan	MoA of R6,R8,R15,R17 R12 Called Absent For Reply of R3 to R5,R9,R10, R11,R13,R14,R16, R18,R19

			for R19 M/s. Aiyar & Dolia for R20	
4	Application No.268 of 2017(SZ)	Sri. A P Mathew, Janasakthi Unit President, Idukki Dist. <b>Vs</b> Chief Conservator, Forest Dept., Kerala &15 others	M/s. Sheeja P D <b>Counsel for Applicant</b>  M/s. E.K.Kumaresan for R1,R13,R14 M/s. Rema Smrithi for R4 M/s. Raju Sebastian for R11,R12	Fresh Private Ordered for R2,R5,R6,R10 MoA of R16 For Reply of R1,R4,R11 to R14
5	Review Application No.15 of 2017 <b>IN</b> Application No.243 of 2014(SZ)	M/s. Sri Suryodaya Processing (P) Ltd., Unit – I and II, Periasemur Post, Erode <b>Vs</b> S.M.Govindasamy, Secretary, People Health and Development Council, Erode and 5 others	M/s. S.Kolandasamy <b>Counsel for Applicant</b>  M/s. A.Suresh Sakthimurugan for R1 M/s. Rita Chandrasekar for R3 & R4	R2,R5,R6 called Absent, For Reply of R1,R3,R4
6	Review Application No.16 of 2017 <b>IN</b> Application No.244 of 2014(SZ)	M/s. Sri Suryodaya Processing (P) Ltd., Unit – I and II, Periasemur Post, Erode <b>Vs</b> S.M.Govindasamy, Secretary, People Health and Development Council, Erode and 5 others	M/s. S.Kolandasamy <b>Counsel for Applicant</b>  M/s. A.Suresh Sakthimurugan for R1 M/s. Rita Chandrasekar for R3 & R4	R2,R5,R6 called Absent, For Reply of R1,R3,R4

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.141 of 2017 (SZ)	K.Periasamy, Thuraiyur Taluk, Trichy <b>Vs</b> The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai and 4 others	M/s. Dhalapathy Vignesh Kumar <b>Counsel for Applicant</b> M/s. H.Yasmeen Ali for R1 & R3 M/s. E.Manoharan for R2 M/s.G.Karthikeyan for R4 M/s. R.M.Venkatesh for R5	For Reply of R2,R4

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Registrar